COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 135 OF 2015 & IA NO. 215 OF 2015

Dated: 12th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Perfect Filaments Ltd Vs. Joint Electricity Regulatory Commission & Anr			•	Appellant(s)
			•	Respondent(s)
Counsel for the Appellant(s)	:	None		
Counsel for the Respondent(s)	:	Mr. Manliz Kaushik for R-1		
		Ms. Neha Garg for R-2		

<u>ORDER</u>

The case called. None appeared for the appellant. The matter is adjourned.

Re-list the matter on 23.01.2018.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

bn/kt